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Declaration of Assets and Liabilities

HARSH PRATAP SINGS on/daughter/wife of PRATAP JAGDISH SEN WE ged 27 years, belonging to BIHAR VIDHAN SABHA SECRE service and presently working as SECTION OFFICE A give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependent-2 Name	Dependant-3 Etc. Nome
(i)	Cash	15000/				
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	₹ 5000%			•	
(111)	Bonds, Debentures and Shares In companies	-				
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	-				
(v)	Motor Vehicles (details of make, etc.)	-				
(vi)	Jewellery (give details of weight and value)	-				
(vli)	Other assets, such as values of claims / interests	_				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated.

	nave to be indicated.			· · · · · · · · · · · · · · · · · · ·		
Sr.	Description	Self	Spouse	Dependant-1	Dependant-2 Name	Dependant-3 Etc. Name
No.		ļi	Name(§)	Manne		4455 (45)114
(i)	Agricultural Land					
	- Location(s)					
	- Survey number(s)	HUF				
	- Extent (Total	1101				
	measurement)	l				
	-Current market value					
(ii)	Non-Agricultural Land					
3 - NO 1 1	- Location(s)			1		
	- Survey number(s)				8	
	- Extent (Total	l				
	measurement)					
	-Current market value				NOTE: 07 (100)	
(ili)	Buildings (Commercial					
7.17.7	and residential)	 f				
	Location(s)	1				
	- Survey /door			ļ	.	ļ
	number(s)		1			
	- Extent (Total	_				
	measurement)	ì				
	- Current market				22	
	value		ļ		i i	
(iv)	Houses / Apartments,	 				
(38)	etc.					
	- Location(s)		14			
		1				
	- Survey /door				1	
	number(s)		1	No.	'	
	- Extent (Total	í		i .		
	measurement)					
Į	- Current market				8	
	value	 -				
(A)	Others (such as			t [
	(interest in property)		L	<u></u>	,	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Śr. No.	Description	Name & address of Bank / Financial Institutions(s) / Oppartment (s)	Amount outstanding as
(a)	(I) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water		-
	(c) dues to departments dealing with supply of electricity		_

	(d) dues to departments dealing with telephones		N3 4000
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, If any	-	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] (ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax feturn filed.]	Nij FRJPS4-4-99L	
	(III) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

Ć. Personal Detail GPF/CPF/PRAN No. 014 6508564 Gender Date of Birth . (DD/MM/YYYY) Class/Group (A/B/C) Cadre I EATSLATIVE ASSEMBLY SECRETARFAT (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District I hereby declare that the above details are true to the best of my knowledge and belief. Name of Employee: .

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Assembly secretain